

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/82/2017
NAME OF THE PETITIONER(S) : BPL TELECOM PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	SRINIVASAN	Counsel for Applicant	(Signature)

ORDER

Counsel for petitioner present. Time extended at request for making submissions.
Put up on 10.10.2017 at 10.30 A.M.

—Sd—
K Anantha Padmanabha Swamy
Member (Judicial)

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